

**F.No. J-11017/15/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 19th April, 2018

ORDER

The President is pleased to extend the terms of Shri Thomas Mathew Nellimoottil, Advocate as Senior Panel Counsel for Central Administrative Tribunal, Enakulam Bench and of Shri Manu S., Advocate as Central Government Counsel for High Court of Kerala at Ernakulam and also to represent Administration of Union Territory of Lakshdweep before the High Court of Kerala at Ernakulam and Central Administrative Tribunal, Ernakulam Bench, as mentioned in the table 'A' below at serial number 1 & 2, for a period of three years from the date of this order or until further orders, whichever is earlier. The President is also pleased to engage following two Advocates as Central Government Counsel for conducting Central Government litigation before the High Court of Kerala at Ernakulam, as mentioned in table 'A' below at serial number 3 & 4, for a period of three years from the date of this order or until further orders, whichever is earlier:

Table 'A'

Sl.No.	Name (S/Shri)	Contact details	Enrl. No.
<u>EXTENSION OF TERM</u> Central Administrative Tribunal, Ernakulam Bench Senior Panel Counsel			
1.	Thomas Mathew Nellimoottil	68/1628A, Mariakutty John Road, Kochi-682018 Mob: 9447666693 Email: tmnoffice@gmail.com	D/295-A/1976
<u>EXTENSION OF TERM</u> High Court of Kerala at Ernakulam as Central Government Counsel & To represent Administration of U.T. of Lakshdweep before the High Court of Kerala at Ernakulam & before the Central Administrative Tribunal, Ernakulam Bench as Central Government Counsel			
2.	Manu S.	Sreerangam, 5 th Cross, Mandiram Road, Ayyappankavu, Ernakulam, Pin-682018 Mob: 9447238208, 9400551079 Tel. 0484-2390134 Email: adv.s.manu@gmail.com	K/1327/1998
High Court of Kerala at Ernakulam Central Government Counsel			
3.	Ram Mohan L.	Vattathattel House, Tagore Road, Muvattupuzha P.O., Pin-686661	K/212/2003
4.	Rojo Joseph	# 407, Prasannavihar Apartments, Near High Court, Ernakulam, Kerala-682031 Mob: 9447002123 Tel. 0484-2985827	K/203/1997

Gnelupham
19.4.18

2. Consequent upon the extension of terms of the Advocates at serial number 1 & 2 in table 'A' above, their names occurring in this Department's Order No. 36(13)/2015-Judl. dated 04.03.2015 (read with Order No. J-11017/15/2018-Judl. dated 07.03.2018) in the list of Central Govt. Counsel for High Court of Kerala at Sr. No. 43, list of Central Govt. Counsel for Lakshdweep Administration for the High Court of Kerala and Central Administrative Tribunal, Ernakulam Bench at serial number 1 (name in both lists as Shri Manu S.) and in the List of Senior Panel Counsel for CAT, Ernakulam Bench at serial number 2 (name as Shri Thomas Mathew Nelimoottil), stand deleted.

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
19-4-18
(Inder Kumar)
Additional Secretary

Copy to:

1. PS to ML&J/PS to MSL&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/Joint Secretaries.
2. Sh. K. M. Natraj, acting-Addl. Solicitor General (Southern Region), No. 4306, High Point IV, No. 45, Palace Road, Near Basaveshawara Circle, Bangalore-560001.
3. Sh. N. Nagresh, Asstt. Solicitor General, Anugraha Complex, Second Floor, Market Road North, Ernakulam, Kochi-682018 (Kerala)
4. The Registrar, High Court of Kerala at Kochi (Ernakulam).
5. The Registrar, CAT, Ernakulam Bench.
6. The Administrator, Administration of the Union Territory of Lakshdweep, Kavaratti Island, Pin-682555.
7. Shri N. Anilkumar, Retainer Counsel for CAT, Ernakulam Bench, Thottappally Illom, 101, PHRWA, North Janatha Road, Palaraivattom (P.O.), Kochi-682025.
8. All the Panel Counsel as above.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.

D. Srinivas
(D. Srinivas)
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